

Bill Summary

The Central Universities (Amendment) Bill, 2023

- The Central Universities (Amendment) Bill, 2023 was introduced in Lok Sabha on December 4, 2023. The Bill amends the Central Universities Act, 2009, which establishes central universities for teaching and research in various states.
- **Central Tribal University in Telangana:** The Bill establishes a Central Tribal University in Telangana. It will be named the ‘Sammakka Sarakka Central Tribal University’. Its territorial jurisdiction will extend to Telangana. It will provide avenues of higher education and research facilities primarily for the tribal population of India. Note that the Andhra Pradesh Reorganisation Act, 2014 provides that the central government will establish a Tribal University in the state of Telangana.

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